

14.53 hrs.

CENTRAL ADVISORY COMMITTEE FOR THE NATIONAL CADET CORPS.

SHRI MALLIKARJUN (Mahbubnagar): I beg to move:—

"That in pursuance of Section 12(1) (i) of the National Cadet Corps. Act, 1948, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Central Advisory Committee for the National Cadet Corps for a term of one year from the date of election, subject to other provisions of the said Act."

MR. DEPUTY SPEAKER: The question is:

"That in pursuance of Section 12(1) (i) of the National Cadet Corps. Act, 1948, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Central Advisory Committee for the National Cadet Corps for a term of one year from the date of election, subject to other provisions of the said Act."

The motion was adopted.

14.54 hrs.

BUSINESS ADVISORY COMMITTEE FORTY-SEVENTH REPORT

SHRI MALLIKARJUN (Mahbubnagar): On behalf of Shri Vidyacharan Shukla, I beg to move:—

"That this House do agree with the Forty-seventh Report of the Business Advisory Committee presented to the House on the 14th March, 1995."

MR. DEPUTY SPEAKER: The question is:

"That this House do agree with the Forty-seventh Report of the Business Advisory Committee presented to the House on the 14th March, 1995."

The motion was adopted.

14.55 hrs.

MATTERS UNDER RULE 377**(i) Need to Clear Proposal for Conversion of Rupsa-Bangriposi Metre Gauge Railway Line into Broad Gauge**

DR. KARTIKESWAR PATRA (Balasore): The survey report for Phase I, that is, conversion of Rupsa-Bangriposi narrow gauge line into broad gauge has since been received by the Ministry of Railways and after due consideration it has been forwarded to the Planning Commission for taking up the conversion work in Phase I. Further more, Phase II survey report for extension of the line to Gorumahisani/Badampahar is in progress and the survey report would have been submitted by December, 1994. After finalisation by the Ministry of Railways the

same should have been forwarded to the Planning Commission for their consideration. The final survey work for conversion of Rupsa-Bangriposi narrow gauge line into broad gauge with extension to Badampahar/Gorumahisani was included in the Budget for 1993-94 but it could not be completed in time due to inadequate funds.

I would, therefore, request the Central Government to approve the proposal for conversion of Rupsa-Bangriposi narrow gauge line into broad gauge and laying the foundation stone for the same immediately.

(ii) Need for setting up of Zonal Headquarters of Central Railway at Jabalpur in Madhya Pradesh

SHRI SHRAVAN KUMAR PATEL (Jabalpur): The people of Jabalpur, have long been bereft of any perceptible developmental activity for decades. At long last they had a reason to be happy and jubilant that Government had decided to set up the zonal headquarters of Central Railway at Jabalpur. This was a well considered decision based on proper survey and experts' opinion.

And yet once again the people of Mahakoshal are looking apprehensively at the agitations in Balispur-Chhatisgarh region against this decision.

As early as in 1983 the Sarin Committee had gone into the advisability of setting up the Zonal Headquarters of Central Railway after looking into all aspects, geographical location and economic viability etc. and had no recommended the setting up of the headquarters of the 10th Railway Zone at Jabalpur.

Again recently another experts' committee was set up to go into the matter with specific reference to examine the question of suitability. This Committee again reiterated the recommendation of the Sarin Committee underlining the advisability and desirability of setting up the zonal headquarters at Jabalpur.

The Railway Minister himself in one of his letters committed that the Central Zonal Headquarters would be established at Jabalpur.

I would now urge upon the hon. Railway Minister to come out with a firm assurance that the well considered decision to locate the Central Railway Zonal Headquarters at Jabalpur would be implemented very soon. The Government might recall that many MPs representing the Mahakoshal region have already lately represented to Government in this regard.

(iii) Need to Review Textile Policy and to Provide Financial Assitance for Modernising and Refuvenating the Sick Textile Mills in the country Particularly in Madhya Pradesh.

[Translation]

DR. LAXMINARAYAN PANDEYA (Mandsaur): Mr. Deputy Speaker, Sir, severall textile mills run by the National Textile Corporation and State Textile Corporation have been closed down and a number of them are on the verge of closure because of the textile policy of the